NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 154/2007 CA. NO.

CORAM:

PRESENT: . INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE COMPANY: M/s. Balraj Malhotra & Ors. V/s. M/s. Srijee Estates & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

NAME DESIGNATION REPRESENTATION SIGNATURE S.NO.

Phagun kalra Advisor Petitioner Phalue Ms. Isha. (linklegal) Adv for Repondent Isha

ORDER

Though the case was transferred to this court, it was not listed. Be listed on 02.09.2016.

> (Ina Malhotra) Member Judicial